

Annexure-2 Name of the corporate debtor: Brajesh Construction Private Limited ; Date of commencement of liquidation: 10.05.2023; List of stakeholders as on: 08.07.2026												
List of unsecured financial creditors (Amount in ₹)												
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	% share in total amount of claims admitted					
1	Nisraj Real Estate and export Private Limited	21.06.2023	₹ 2,48,09,300.00	0	Financial Creditor	NIL	0.00%	NIL	NIL	₹ 2,48,09,300.00	₹ 0.00	The debt was written off in 2015. further, no conclusive evidence is present for the loan and interest portion to ascertain debt on CD. Hence the claim is rejected
2	Hiraman Developers pvt ltd	23.06.2023	₹ 50,00,000.00	₹ 50,00,000.00	Financial Creditor	NIL	2.50%	NIL	NIL	₹ 0.00	₹ 0.00	Amount paid to Shakti Singh Rs.10 Lacs, Rs.20 lacs to Chejara Construction, and Rs.20 Lacs to CD is also included in the principal amount which is treated as unsecured debt , further interest thereon is rejected as no legal documents are available to prove other than ledger of claimant
3	Surendra Rikhabhdas Sancheti (HUF)	24.06.2023	₹ 5,70,39,034.00	₹ 1,58,61,500.00	Financial Creditor	NIL	7.92%	NIL	NIL	₹ 4,11,77,534.00	₹ 0.00	On the basis of the Sale agreement excuted between CD and Mr Sancheti amt of 2,08,61,500 debt is ascertain further 18% simple interest on debt of amt is 3,61,77,534.00 is rejected further amt of 50 lacs paid to Mr. Sancheti by Akme is provisionally reduced from claim amount.
4	Anwar Khan	24.06.2023	₹ 67,35,023.00	₹ 45,00,000.00	Financial Creditor	NIL	2.25%	NIL	NIL	₹ 22,35,023.00	₹ 0.00	on the Basis of tally records and a ledger copy provided by the claimant amt of 45 lacs debt is ascertained however no contractual documents are available with the liquidator and the same shall not be provided by claimant, hence the interest portion is Rejected.
5	D K Jain	22.06.2023	₹ 37,50,000.00	0	Financial Creditor	NIL	0.00%	NIL	NIL	₹ 37,50,000.00	₹ 0.00	No contractual loan agreement is present, no Financial accounts or statements showing the debt has incurred as well as no ledger entry is available in the books of Brajesh Construction hence whole is under rejected.
Total			₹ 9,73,33,357.00	2,53,61,500.00			12.66%			7,19,71,857.00	-	